

## Annexure - 7

Name of Corporate Debtor:- Srivatsa International Private Limited - In Liquidation  
List of Creditors as on 25.05.2022

Date of Commencement of Liquidation:- 25.05.2022.

List of operational creditors (Government dues)																
															(Amount in Rs.)	
Sl. No.	Details of Claimant			Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in COC, if applicable					
1	Employees State Insurance Corporation, Tirunelveli	Central		24.06.2022	4385280	223717	Statutory	0	0	No	0.0507	0	0	4161563	0	Claims based on notices without the reply of the Corporate Debtor and relates to very old periods and ordered during CIRP Period - not admitted
2	Sales Tax Officer, Nagercoil-2.	State		02.06.2022	65481336	65481336	Statutory, Taxes	0	0	No	14.8309	0	0	0	0	
3	Deputy Commissioner of CGST & Excise, Tirunelveli	Central		03.06.2022	4411767	4411767	Statutory, Taxes	0	0	No	0.9992	0	0	0	0	
4	Employees' Provident Fund Organisation-II, Regional Office, Nagercoil.	Central	MDNKL004679000	18.06.2022	9355951	9355951	Statutory	0	0	No	2.119	0	0	0	0	
5	Employees State Insurance Corporation, Thycaud, Thiruvananthapuram	Central		24.06.2022	27066	27066	Statutory	0	0	No	0.0061	0	0	0	0	
6	Employees' Provident Fund Organisation, Regional Office, Pattom, Thiruvananthapuram	Central		24.06.2022	5275	0	Statutory	0	0	No	0	0	0	5275	0	Claims based on notice without the reply of the Corporate Debtor and relates to very old periods and ordered during CIRP Period - not admitted
7	Assistant Commissioner, 3rd Circle, SGST, Karamana, Thiruvananthapuram	State		21.06.2022	45650369	0	Statutory	0	0	No	0	0	0	45650369	0	Claims based on notice without the reply of the Corporate Debtor, ordered during CIRP, not admitted
8	Assistant Commissioner of Income Tax, O/o the JCIT, Nellai City Centre, Tirunelveli	Central		15.06.2022	2032428	0	Statutory	0	0	No	0	0	0	2032428	0	The claim is not in complete shape
<b>TOTAL</b>					<b>131349472</b>	<b>79499837</b>		<b>0</b>	<b>0</b>		<b>18.0059</b>	<b>0</b>	<b>0</b>	<b>51849635</b>	<b>0</b>	